GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3191 ANSWERED ON:12.08.2010 COMPANY LAW BOARD Majhi Shri Pradeep Kumar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of cases pending before the Company Law Board (CLB) for settlement till date;
- (b) whether there has been any delay in the settlement of cases in the CLB;
- (c) if so, the details thereof and the reasons for such pendency;
- (d) the details of vacancies in CLB as on date; and
- (e) the steps taken to fill such vacancies and clear the backlog of the cases?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

- (a) As on 31.07.2010, a total number of 2688 cases are pending before Company Law Board.
- (b) There has been no delay attributable to the Company Law Board in examination of cases by the Company Law Board.
- (c) Does not arise.
- (d) & (e) There are total number of 9 posts in Company Law Board consisting of one Chairman, one Vice-Chairman and seven other Members.

As a result of Ministry's efforts to fill up the vacancies, at present Chairman and five Members are in position. One candidate, who has been recommended for appointment as Member, Company Law Board and was sent appointment letter on 03.02.2010, has not joined so far. Remaining one post of Member (Technical) reserved for SC category, could not be filled up as no application from SC category candidate was received. As such, the Ministry has been making all efforts to fill up the vacancies in the Company Law Board.